

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 243 OF 2016

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Telangana Offset Printers Association Appellant(s)

Versus

Telangana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) :

Rohit Rao. N
Mukund .P. Unny For App1

Counsel for the Respondent(s) :

D. Bharathi Reddy For Res1
Rakesh Kumar Sharma For Res2
Rakesh Kumar Sharma For Res3

ORDER

At the request of learned counsel for the Appellant, list this matter on **19.02.2020.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR